

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong 11th November, 2024

No.HCM.II/123/2015/Pt/Estt./204 : In pursuance of the resolution of the Hon'ble Full Court, High Court of Meghalaya held on the 7th November, 2024, the **19th and 20th December, 2024** are added as Christmas holidays and in compensation thereof, two Saturdays in the year 2025 shall be declared as working days at the discretion of the Hon'ble the Chief Justice.

By Order,

REGISTRAR GENERAL

Memo. No.HCM.II/123/2015/Pt/Estt./204-A

Dated Shillong 11th November, 2024

Copy to:-

1. The Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
5. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
6. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
8. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
9. All District & Sessions Judges in Meghalaya for favour of kind information.
10. All the Registrars/ Joint Registrars, High Court of Meghalaya, Shillong for favour of kind information.
11. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra for favour of kind information.
12. The Manager IT, High Court of Meghalaya, Shillong for favour of kind information.
13. All Joint Registrars/Deputy Registrars/Assistant Registrars/Superintendents, High Court of Meghalaya, Shillong for favour of kind information.
14. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.

15. The President/Secretary, High Court of Meghalaya Bar Association, Shillong for favour of kind information.
16. The President/Secretary, all District Bar Associations in Meghalaya for favour of kind information.
- ✓ 17. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
18. Notice board.
19. Office File.

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11/11/24



REGISTRAR GENERAL